

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M.P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).1 1 6 2 8 / 2 0 0 4

B A L W A N T S I N G H (D) BY LR S .

Petitioner(s)

VER SUS

J O G I N D E R K A U R & O R S .

Respondent(s)

(With appln(s) for exemption from filing O.T., stay, declaring the respondent as major and prayer for interim relief and office report)

Date: 2 8 / 0 7 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay K. Hadala, Adv.  
Dr. Ra mes h K. Harita sh, Adv.  
Dr. K ail a s h Chand, Adv.

For Respondent(s)

Mr. M.M. Popli, Adv.  
Mrs. B. S u n ita Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The application for substitution is defective.

Cure the defect within three weeks.

List again on 1.9. 2 0 0 8 .

(M.P. B H A D R A N )  
Registr a r